

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 182 of 2012

Dated : 1st April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Tata Power Co. Ltd. (G) Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishal Anand**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja**

Appeal No. 183 of 2012

Tata Power Co. Ltd. (D) Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishal Anand**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja**

Appeal No. 158 of 2012

Tata Power Co. Ltd. Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishal Anand**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja**

ORDER

We have heard Mr. Amit Kapur, the learned counsel for the Appellant for some time.

Post the matter for further hearing on **12.04.2013 at 12.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ak/vt